

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 12th April, 2017

No. 82/A: Hon'ble the Chief Justice has been pleased to appoint Sri Ambuj Nath, Principal District & Sessions Judge, Dhanbad as Registrar (Vigilance), High Court of Jharkhand, Ranchi.

Further, Sri Ambuj Nath is also directed to work as I/c Secretary, SCMS and I/c Joint Registrar (Judicial) till further orders.

By order of the Court,

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo. No. _____/Apptt. ___dated Ranchi the 12th April, 2017

XIX (1)/6A/2002

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)

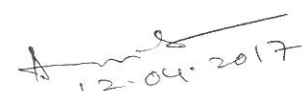
Registrar General

Memo. No. 1618/Apptt. ___dated Ranchi the 12th April, 2017

XIX (1)/6A/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Establishment) / the Registrar (Administration)I/c / O/o the Registrar (Vigilance) / the Secretary to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c NIC Cell..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and needful.

Sri Ambuj Nath is requested to assume the charge of the office of Registrar (Vigilance) High Court of Jharkhand, Ranchi immediately.


12.04.2017
Registrar General